

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 24.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.106/59/HDB/2020
NAME OF THE COMPANY	Bimal Kumar Shah
NAME OF THE PETITIONER(S)	Dr.Reddy's Laboratories Ltd
NAME OF THE RESPONDENT(S)	Bimal Kumar Shah
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mr. M. Sridhar, counsel for the Petitioner and Mr. Rajasekhar Rao Selvaji, counsel for the Respondent No.2 appeared through video conference.
3. Counsel for R2 prayed time for filing counter. At his request, time is enlarged for filing counter with a direction to furnish copy of the same to the other side.
4. Put up the matter on 11.02.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL